

SECOND REPORT
STANDING COMMITTEE ON ENERGY
(1993-94)

(TENTH LOK SABHA)

MINISTRY OF NON-CONVENTIONAL ENERGY
SOURCES—DEMANDS FOR GRANTS (1993-94)

Presented to Lok Sabha on 29th April, 1993

Laid in Rajya Sabha on 29th April, 1993



LOK SABHA SECRETARIAT
NEW DELHI

April, 1993/Vaisakha, 1915 (Saka)

CE No. 002

Price: Rs. 5.00

© 1993 BY LOK SABHA SECRETARIAT

Printed under Rule 382 of the Rules of Procedure and Conduct of Business in Lok Sabha (Seventh Edition) and printed by the Manager, Photo Litho Unit, Government of India Press, Minto Road, New Delhi.

CONTENTS

	PAGE
COMPOSITION OF THE COMMITTEE	(iii)
INTRODUCTION	(v)
CHAPTER I—Introductory	1
CHAPTER II—Analysis of Demands for Grants (1993-94)	2
ANNEXURES	
1. Statement showing the Demands for Grants of the Ministry of Non-Conventional Energy Sources (1993-94)	10
2. Minutes of the first sitting of the Committee held on 26th April, 1993	12

COMPOSITION OF STANDING COMMITTEE ON ENERGY
(1993-94)

CHAIRMAN

Shri Jaswant Singh

MEMBERS

Lok Sabha

2. Shri Bhawani Lal Verma
3. Shri Murli Deora
4. Shri Motilal Singh
5. Shri Khelsai Singh
6. Shri Khelan Ram Jangde
7. Shri Parasram Bhardwaj
8. Shri S. Thota Subba Rao
9. Shri K.P. Reddaiah Yadav
10. Shri Shiv Charan Mathur
11. Shri Dalbir Singh
12. Dr. Krupasindhu Bhoi
13. Shri Vilas Muttemwar
14. Shri P.C. Chacko
15. Shri Virender Singh
16. Shri Laxminarain Tripathi
17. Shri Ram Tahal Choudhary
18. Prof. (Smt.) Rita Verma
19. Shri Shanker Sinh Vaghela
20. Shri Keshari Lal
21. Shri Rajesh Kumar
22. Shri Arjun Singh Yadav
23. Shri Ajit Singh
24. Shri Haradhan Roy
25. Shri Anil Basu
26. Shri Vijay Kumar Yadav
27. Dr. Venkateswara D. Rao
28. Shri Chitta Basu
29. Shri Mohan Singh (Ferozpur)
30. Smt. Dil Kumari Bhandari

Rajya Sabha

31. Shri Parmeswar Kumar Agarwalla
32. Shri Sunil Basu Ray
33. Shri M.M. Hashim
34. Shri Manmohan Mathur
35. Smt. Ila Panda
36. Shri J.S. Raju
37. Shri Dayanand Sahay

(iv)

38. Shri Rajni Ranjan Sahu
39. Shri Viren J. Shah
40. Shri Matang Singh
41. Smt. Kamla Sinha
42. Shri Yashwant Sinha

SECRETARIAT

1. Shri G.L. Batra – *Additional Secretary*
2. Shri K.M. Mittal – *Deputy Secretary*
3. Shri R.K. Malik – *Under Secretary*

INTRODUCTION

1. The Chairman of the Standing Committee on Energy (1993-94) having been authorised by the Committee to submit the Report on their behalf, present this Second Report on the Demands for Grants (1993-94) of the Ministry of Non-Conventional Energy Sources.

2. The extension of Departmentally related Standing Committees system to all Ministries is yet another step in the evolution of parliamentary control over the executive. Through this initiative the Hon'ble Speaker has opened the process of making the institution of Parliament as more purposeful.

3. Demands for Grants alongwith the Performance Budget of the Ministry of Non-Conventional Energy Sources for the current year *i.e.*, 1993-94 have been examined by the Committees. Where relevant, Five Year Plan figures have also been examined.

4. Considering the time constraint in which the Committee had to work, only a broad analysis of the budgetary trends in the Demands for Grants of the Ministry has been attempted.

5. The Report was considered and adopted by the Committee at their sitting held on 26th April, 1993.

NEW DELHI;
April 28, 1993

Vaisakha 8, 1915 (Saka)

JASWANT SINGH,
Chairman,
Standing Committee on Energy
(1993-94).

CHAPTER I

INTRODUCTORY

For India to be able to meet its energy requirements in the coming decades, non-conventional energy sources are of vital importance. This Ministry was launched on 6.9.1982, then as a department functioning under the then Ministry of Energy. The following subjects were then allocated to this Department:

(i) Research and Development of Biogas and Programme relating to Biogas units.

(ii) Commission for Additional Sources of Energy (CASE); and

(iii) Solar Photovoltaic devices including their development, production and applications.

Since the inception of the Seventh plan roughly Rs. 960 crores has been spent on it. Against this expenditure, incurred over a period of just about a decade, actual investigation into and scrutiny of the demands for grants of this Ministry have never been made. Currently, this Ministry is under the Prime Minister. It has a sanctioned manpower strength of 536 and has 8 regional offices alongwith a Solar Energy Centre at Gwal-Pahari near Delhi (Gurgaon District). Taking into account these factors it is important that the Committee on Energy examine the Ministry of Non-Conventional energy sources in some detail. A beginning is made by an analysis of its demands for grants for 1993-94. On account of time constraint, only important projects of this Ministry have been analysed in some detail, so as to provide a basis for an examination of its demands for grants. The Performance Budget of this Ministry, it has to be observed even at this introductory stage, leaves a great deal to be desired.

CHAPTER II

ANALYSIS OF DEMANDS FOR GRANTS (1993-94)

2.1 The Committee have examined the Demands for Grants, 1993-94 of the Ministry of Non-Conventional Energy Sources. The Budget Estimates of the Ministry for 1993-94 are Rs. 204.22 crores which is an increase by 77% on the budget allocations of 1990-91, which were at 112.66 crores. The total budget allocations for the last three years has been as under:

(In crores of Rs.)

1990-91 (Actual)	1991-92 (Actual)	1992-93 (BE)	1992-93 (RE)	1993-94 (BE)
112.66	135.15	128.95	128.95	204.22

(Project/scheme-wise details of Demands for Grants of the Ministry evaluated by the Committee are placed at Annexure-I)

2.2 Given the importance of non-conventional energy sources, a preliminary view would suggest that these allocations are not enough. However, a more detailed examination of some of the selected programmes lead the Committee to an altogether different conclusion. The Committee have evaluated in some detail the following programmes:

- (i) *Bio-energy*
 - (a) Biogas Programme
 - (b) Biomass Programme
- (ii) *Solar Energy*
 - (a) Solar Thermal Programme
 - (b) Solar Photovoltaic Programme
- (iii) *Small Hydro Power*
- (iv) *Indian Renewable Energy Development Agency*

2.3 BIOGAS PROGRAMME

Major Heads are 2810-B.1, 3601 and 3602

2.3.1. While analysing the demands for grants of 1993-94 *vis-a-vis* the achievements stated in the Performance Budget 1993-94, the Committee find that during the Seventh Plan, the outlay for National Programme on Biogas Development was Rs. 177 crores, whereas the actual expenditure

was to the tune of Rs. 300.70 crores, whereunder 8.93 lakhs plants were installed and 12 Regional Biogas Development and Training Centres were set-up.

2.3.2 The Committee note that the Performance Budget 1993-94 only mentions about the achievements for NPBD and CBP/IBP and not the targets fixed for the Seventh Plan. Further, the Committee are constrained to note that the figures for CBP/IBP are vague, (the physical achievements for CBP/IBP during the Seventh Plan are stated to be "about 503 CBP/IBP installed").

2.3.3 About the performance of NPBD, it has been mentioned in the Performance Budget that a Survey Report made in 1992-93 by National Council of Applied Economic Research, New Delhi indicated that 77.1% of the plants surveyed were working satisfactorily. The Committee would like to know whether the Ministry accept this percentage as satisfactory.

2.3.4 The Committee feel that social acceptance and reasons for not acceptance of these plants should also be examined and findings incorporated in the Performance Budget.

2.3.5. The Eighth Plan outlay of Rs. 310 crores for the Biogas Programme lays emphasis on installation of 7.6 lakh plants, setting up of 6 more Regional Biogas Development and Training Centres, Information and Training Packages. While examining the Demands, the Committee find that the Demand for NPBD Programme has been increased from Rs. 55.87 crores in 1992-93 to Rs. 65.20 crores in the Plan expenditure in 1993-94. However, the demands for CBP, IBP and Biogas R&D have been decreased from Rs. 3 crores in 1992-93 to only Rs. 36 lakhs, and Rs. 1 crore to Rs. 30 lakhs, respectively for the year 1993-94. The Ministry may explain this.

2.3.6. The Committee also observe that although the Demand for NPBD, CBP/IBP for which Rs. 65.20 crores and Rs. 3 crores has been provided for the Eighth Plan are in consonance with the Eighth Five Year Plan, but the targets to be achieved have not been specified in the Performance Budget. This may now be done.

2.4 BIOMASS PROGRAMME

Major Heads are 2810 B.1, 3601 and 3602

2.4.1 While analysing the demands of the Ministry for this Programme, the Committee observe that the Seventh Plan outlay for Biomass was Rs. 30.90 crores while the actual expenditure was only Rs. 19.22 crores. The physical achievements show that 7 Biomass Research Centres were set-up to maximise the productivity of Biomass and to evolve methodologies for the preparation of packages of practices. The Eighth Plan outlay for the programme is Rs. 15 crores, to set-up 3 new Biomass Research Centres in remaining Agro-Climatic Regions of the country, and to prepare package of practices for fast growing, high yielding fuelwood species suitable for plantation on different agro-climatic regions of the country.

2.4.2. While analysing the demands, the Committee further observe that although for Drought Animal Power Programme, the Ministry has asked for Rs. 25 lakhs for 1993-94, which is a 150% increase over the RE of the previous year, and about 500% increase over the Actuals of 1991-92, yet the Performance Budget is silent on the actual achievements so far of the programme. This is not satisfactory, The Ministry may please explain.

2.4.3. In yet another instance, the Committee find that although the demand has been raised from Rs. 70 lakhs to Rs. 2.75 crores for Bio-energy Development and Co-generation Programmes and the various projects for which the demand has been made are mentioned in the Performance Budget, but the project costs have not been specified. Further Rs. 1.25 crores have been asked for demonstration programme in 1993-94 whereas no such funds had been asked for demonstration programmes during 1991-92 and 1992-93. The Ministry may explain.

2.4.4. On the above mentioned points, the Committee would also recommend that the Ministry justify the increases in demands by incorporating the achievements of the previous years, and the detailed projects, cost-wise to be taken up. The Committee, further, recommend that detailed cost-wise demonstration programmes/projects to make the biogas programme viable and socially acceptable should also be specified in the Performance Budget.

2.5 SOLAR THERMAL ENERGY

Major Heads are 2810 B.2 (1), 3601 C.2(3) and 3602 D.2(3)

2.5.1 During the Eighth Five Year Plan, the programme lays emphasis on extension, field demonstration etc. There is some mention of commercialising and explaining low grade solar thermal device such as solar water heaters, solar cookers, driers etc.

2.5.2 The demands for grants for this programme for the year 1993-94 are Rs. 14.03 crores, an increase of Rs. 3.92 crores over the revised estimates of 1992-93. While analysing the demand, the Committee find that against the approved outlay of Rs. 12.51 crores in 1991-92 for Solar Thermal Programmes, only Rs. 8.73 crores were actually spent. Further, an evaluation of this Ministry is rendered difficult because the Performance Budget itself is unsatisfactory. The following instances/comments would highlight the observations of the Committee.

2.5.3. The Committee are constrained to observe that as an illustration of the working of this Ministry, during 1991-92, for R&D works for solar thermal energy programmes, against the approved outlay of Rs. 2.30 crores, only Rs. 66.93 lakhs were actually spent, an example of around 72% under utilisation of an approved programme. Similarly, against the approved subsidy of Rs. 1.22 crores on sale of solar cookers, only Rs. 98.74 lakhs were utilised.

2.5.4 In another instance of Grants to States, for Solar Thermal Programme, the Committee note that against the Budget Estimates of 1991-92 of Rs. 37 lakhs only Rs. 27.26 lakhs were actually granted to States. Further, the BE and RE of 1992-93 are aimed at Rs.33 lakhs about which nothing has been stated in the Performance Budget 1993-94 about the grants to States. The Ministry may explain.

2.5.5 The Committee further observe that against the Budgeted and Revised estimates of Rs. 7 lakhs for Solar Thermal Energy Programme during 1991-92, the actual expenditure was nil, (a 100 per cent under-utilisation). Again in 1992-93, the Ministry has asked for the same amount and for 1993-94, it has now asked for Rs. 10 lakhs. When earlier amounts remained unutilised, the Ministry may explain why this repetition?

2.5.6 The Committee, further note that although the goal of 2.75 lakhs sq. meter of the collection area to be installed under solar thermal energy programme during Eighth Plan mentioned in the Performance Budget 1993-94, there is no mention about the energy/electricity saved by these devices during Seventh Plan where 1.42 sq. meter of the collection area has been installed. The Ministry may explain.

2.5.7 The Committee observe that the Ministry is not using the funds allocated to it, in the manner provided, under various heads of the demands and are of the opinion that the RE of 1992-93 do not relate to actual performance. The Ministry may comment.

2.5.8 The Committee are thus led to the view that in so far as solar thermal energy programme is concerned, a much more detailed evaluation of the demands for grants and the Performance Budget is require to be undertaken.

2.6. SOLAR PHOTOVOLTAIC PROGRAMME

Major Heads are 2810 B2 (2), 4810 AA-1(3) and 6810 BB-2(2)

2.6.1 The Seventh Plan outlay for Solar Photovoltaic Programme was Rs. 27.00 crores whereas the actual expenditure was almost double, at Rs. 50.79 crores. The Committee note that against the expenditure of Rs. 50.79 crores during Seventh Plan, SPV Systems totalling only 3 MW capacity were installed. The Committee further observe that the Performance Budget 1993-94 is not clear about whether these systems are working satisfactorily or not. The Committee feel that the Performance Budget has not properly analysed the cost of photovoltaic cells and the ultimate cost of power so produced. It would be necessary therefore to establish costs of distribution and then arrive at the consumer price.

2.6.2 While analysing the Demands for Grants for solar photovoltaic programme, the Committee observe that there is an increase of more than Rs. 30 crores over the previous year's demand of Rs. 8.39 crores. The demand for the new programme on SPV water pumps is Rs. 24 crores. There is also increase in the demands under sub-heads like R&D Demonstration, Test facility and Training, Repair and Maintenance. It needs to be explained by the Ministry how the SPV water pumps programme is going to be implemented.

2.6.3 The Committee observe that the R&D allocation for photovoltaic programme during 1991-92 was Rs. 1.55 crores whereas the actual utilisation was only a small fraction of it at Rs. 22.52 lakhs, i.e. only 14.6%. Further, the BE and RE for 1992-93 are Rs. 1 crore for R&D works, which aimed at improvement in efficiency and reducing the cost of solar photovoltaic modules. However, there is yet again no mention of the actual achievements of R&D in the Performance Budget. The Ministry may explain.

2.6.4 The Committee feel that utilisation of funds under R&D, for the year 1992-93, should be elaborated in the Performance Budget, in view of the very low utilisation of these funds during 1991-92. The Committee recommend that the Ministry should review this demand (1993-94) in view of the actuals spent under this head for the year 1991-92.

2.6.5 For Demonstration Programme, the Ministry has increased its demand from Rs. 4.5 crores to Rs. 10 crores. The achievements of the Ministry during the years 1991-92 and 1992-93 are as under:

1991-92

S.No.	Name of System	Targets	Achievements
1.	Water Pump	50 (In No.)	56 (In No.)
2.	Street Lights	2000 (In No.)	978 (In No.)
3.	Domestic Lights	3000 (In No.)	2480 (In No.)
4.	Power Plant	100 KW	98.2 KW

1992-93

S.No.	Name of System	Targets	Achievements
1.	Street Lighting System	500 (In No.)	590 (In No.)
2.	Domestic Lights	3000 (In No.)	290 (In No.)
3.	Community TV	30 (In No.)	13 (In No.)
4.	Power Plant	100 KW	86.62 KW

The Physical targets set-up for 1993-94 are as under:

S.No.	Description	1993-94
1.	Lighting System	Nos.
	(a) Street Light	400
	(b) Domestic Light	1000
	(c) Portable Light	10000
		TOTAL
		11400
	(d) SPV Power Plants and other application	200 KW
	(e) Special Project on SPV water pumps	1000 (In No.)

2.6.6 The Committee observe that the achievements made for domestic lights and community TV systems for the year 1992-93 are considerably lower than the targets fixed. The Committee feel that the Ministry should revive its demand under demonstration programme in view of the achievements of 1992-93. The Ministry has also proposed Rs. 24 crores to set-up 1000 SPV pumps during the year 1993-94. This new programme has earlier been commented upon.

2.6.7 The Committee further observe that the Ministry has also sought Rs. 1 crore for Training, Repairs and Maintenance for the year 1993-94, whereas there was no such demand in the budget for the year 1991-92 and 1992-93. The Committee feel that the details of these requirements, for each programme, should be elaborated in the Performance Budget.

2.6.8 The Committee are led to observe that the increase in demand for giving loans to photovoltaic and related industry is from Rs. 26 lakhs in 1992-93 to Rs. 3.80 crores in 1993-94. As the major functions of the Ministry relate to matters such as issue of industrial licences, foreign collaboration, import and export etc; the Ministry may explain this increase particularly as it is of the order of almost 1000 per cent.

2.7 SMALL HYDRO POWER PROJECT (SHP)

Demand for this programme is under head 2810 B.4(3)(1)

2.7.1 The Seventh Plan outlay for Small Hydro Power Project was Rs. 5.00 crores, whereas the total expenditure on it was Rs. 7.97 crores. 8 projects with 5.2 MW installed capacity were initiated during the Seventh Plan. The Eighth Plan outlay for the project is Rs. 100 crores, this to produce 200 MW of power including private sector efforts. The demands for the year 1993-94 by the Ministry is 18 crores, an increase of about 250% over the actuals for the year 1991-92 which were 6.64 crores.

2.7.2 While examining the Demands for Grants of the Ministry and Performance Budget 1993-94, the Committee note that a total of 127 project throughout the country have already been commissioned having an installed power generation capacity of 86.44 MW. 115 projects to establish an installed power generation capacity of 123.25 MW are at the execution stage and are likely to be commissioned soon. Further, the Committee find that during the year 1991-92, 20 projects have already been sanctioned in various states of the country. Similarly, during 1992-93, 14 projects have been sanctioned and another 15 projects are under active consideration. The Committee note that during 1992-93, against a target of 4 MW, small hydro projects of only 1.665 MW were commissioned.

2.7.3 That is why, the Committee cannot appreciate the Ministry's assertion that 115 projects, to establish an installed power generation capacity of 123.25 MW, are at the execution stage and are likely to be commissioned. The 8th plan projects, have an outlay of 100 crores to produce 200 MW of power, including private sector. The Ministry has sought Rs. 18 crores for 1993-94 to achieve 10 MW power capacity project.

2.7.4 The Committee desire that this demand should be reviewed. As an analysis of the actual achievement of this Ministry shows roughly a factor of around 30% achievement against stated targets. The Eighth Plan projections of 200 MWs of power appear ambitious. The number of projects are in various stages of completion. Yet another analysis shows that relationship between amount spent and actual power produced is possibly frustrated by the achievement of 1992-93. Rs. 8 crores produced 1.665 MW against the target of 4 MW. If that be the efficiency factor of this Ministry then it is difficult to understand how 18 crores will produce 10 MWs of power in 1993-94 or 100 crores produce 200 MWs of power as it sought to be done during the Eighth Plan period. The Ministry may elaborate.

2.8 INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY (IREDA)

Demand for this programme is under Head 4810 AA.3(2) (1)

2.8.1 The Committee examined the Performance Budget 1993-94 along with the Demands for Grants of the Ministry. The Committee are surprised to note the discrepancies in the figures relating to loans given by IREDA to promote and develop technologies relating to new and renewable sources of energy. (Rs. 15.67 crores has been mentioned as loans for 70 projects, as against a total of 10 crores plan outlay for IREDA during the Seventh Plan period). The Eighth Plan outlay for IREDA is also Rs. 10 crores. The Committee, are thus, surprised to note that IREDA has actually disbursed loans amounting to Rs. 20.36 crores during 1991-92 and 1992-93 (December, 1992) whereas the demands for IREDA were only Rs. 4 crores during 1992-93. The Committee would like the Ministry to explain all these apparent discrepancies.

2.8.2 The Committee recommend that comprehensive statement elaborating the sources of funds, details of financial transactions, purposes for which loans made and to whom must be reflected in the Performance Budget.

NEW DELHI;
April 28, 1993

Vaisakha 8, 1915 (Saka)

JASWANT SINGH,
Chairman,
Standing Committee on Energy.

STATEMENT SHOWING THE DEMANDS FOR GRANTS OF THE MINISTRY OF
NON-CONVENTIONAL ENERGY SOURCES 1993-94

(Rs. in lakhs)

Sl. Major No. Head	Programmes/Schemes	Actuals (1991-92)		Budget Estimates (1992-93)		Revised Estimates (1992-93)		Budget Estimates (1993-94)		Remarks
		Plan	Non Plan	Plan	Non Plan	Plan	Non Plan	Plan	Non Plan	
1.	2810B.1 3601 and 3602	6428.28	—	5987.00	—	5987.00	—	6586.00	—	The programme include National Projects on Bio-gas. Development, Construction of CBP & IBP and R&D in Biogas. It includes item like R&D in Biomass, Energy Plantation, Drought Animal Power, Bio-Energy Development and Co-generation, Demonstration. Other Expenditure, Grants-in-aid to State Govts. and Grants-in-aid to Union Territory.
	(i) Biogas Programme	601.46	—	310.00	—	310.00	—	670.00	—	
	(ii) Biomass									
	Total	Bio-Energy	7029.74	6297.00	—	6297.00	—	7256.00	—	
2.	2810B.2(1) 3601 C.2(3) and 3602 D.2(3)	873.76	—	1011.00	—	1011.00	—	1403.00	—	The head Comprises of items like R&D in Solar Thermal energy, subsidy on sale of solar cookers & other Solar Thermal system, Solar Thermal Power projects, Demonstration etc.
	Thermal	27.26	—	33.00	—	33.00	—	30.00	—	
		—	—	7.00	—	7.00	—	10.00	—	

3.	2810 B.2(2) Solar 4810 Photo-Vol- AA-1(3) and taic Prog- 6810 ramme BB-2(2)	1175.14 — —	— — —	839.00 25.00 26.00	— — —	839.00 25.00 26.00	— — —	3975.00 20.00 380.00	— — —	The item includes National Solar Photovoltaic Demon- stration Programme, R&D, Amorphous Silicon Program- me, P.V. Test facility Photo- voltaic, other expenditure programme, on SPV pump, Training, Repair & Mainte- nance Capital and other Ex- penditure and loans to photo- voltaic and related industries.
	Total	1175.14	—	890.00	—	890.00	—	4375.00	—	
	Total Solar	2076.16	—	1941.00	—	1941.00	—	5818.00	—	
4.	2810 Small, B.4(3) Hydel (1) Develop- ment Prog- rammes IREDA	663.53	—	800.00	—	800.00	—	1800.00	—	To achieve the installed capacity target of 10 MW the demand for Rs. 18 crores has been kept in Budget Esti- mates.
5.	4810 AA. 3(2)(1)	400.00	—	400.00	—	400.00	—	600.00	—	To promote and develop tech- nologies relating to New and Renewable Sources of Energy (NRSE) through soft term fi- nancial assistance.

MINUTES OF FIRST SITTING OF STANDING COMMITTEE ON
ENERGY HELD ON MONDAY, 26TH APRIL, 1993

The Committee sat from 1500 to 1700 hrs.

PRESENT

Shri Jaswant Singh — *Chairman*

MEMBERS

Lok Sabha

2. Shri Bhawani Lal Verma
3. Shri Murli Deora
4. Shri Motilal Singh
5. Shri Khelan Ram Jangde
6. Shri K.P. Reddaiah Yadav
7. Shri Shiv Charan Mathur
8. Shri Dalbir Singh
9. Shri Virender Singh
10. Shri Laxminarain Tripathi
11. Prof. Rita Verma
12. Shri Rajesh Kumar
13. Shri Haradhan Roy
14. Shri Chitta Basu
15. Shri Mohan Singh (Ferozpur)
16. Shrimati Dil Kumari Bhandari

Rajya Sabha

17. Shri Sunil Basu Ray
18. Shrimati Ila Panda
19. Shri J.S. Raju
20. Shri Dayanand Sahay
21. Shri Rajni Ranjan Sahu
22. Shri Viren J. Shah
23. Shri Matang Sing

SECRETARIAT

1. Shri K.M. Mittal — *Deputy Secretary*
2. Shri R.K. Malik — *Under Secretary*

The Committee took up for consideration the working paper cum draft Report on Demands for Grants of the Department of Atomic Energy. The representatives of the Department of Atomic Energy were present at the sitting. The Chairman/Members raised several points relating to the

Demands for Grants, particularly in the context of observations/comments on various demands as contained in the working paper *cum* draft Report. The Chairman, then directed the representatives of the Ministry to furnish notes clarifying the issues raised by Members to the Secretariat, for consideration of the Committee.

Similar procedure was adopted by the Committee to deal with the working paper *cum* draft Report on the Demands for Grants of the Ministry of Non-Conventional Energy Sources. The representatives of the Ministry were also present.

The Draft Reports on the Demands for Grants of the Department of Atomic Energy and the Ministry of Non-Conventional Energy Sources were then adopted by the Committee. The Chairman was authorised by the Committee to finalise the Reports and to present them to the House.

It was decided to hold the next meeting on 11 May, 1993 at 1530 hrs. to consider the future programme of the Committee.

The Committee then adjourned.